

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/1105/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

(i) Shri Mayang Lima,  
District and Sessions Judge, Mon,  
Nagaland.

(ii) Shri Sanjeev Kumar Sharma,  
District and Sessions Judge,  
Dibrugarh

*Dated- Guwahati, the 4<sup>th</sup> March, 2016*

Sub:- Intimation regarding **rescheduling of Prog. No. 983 : "Seminar on Management of Resources"**.

Ref. This Registry's letter No. HC.VII-100 (Pt.-IV)/2010/690 – 714/A, dated 16.02.2016.

Sir,

With reference to the subject cited above, I am directed to inform you that the "Seminar on Management of Resources" scheduled to be held from 15.04.2016 to 17.04.2016 at NJA, Bhopal has been **rescheduled and will now be held from 29.04.2016 to 01.05.2016 at NJA, Bhopal**.

Hon'ble the High Court has been pleased to retain the earlier nominations for the Seminar and accordingly you are requested to attend the Seminar, as per the revised schedule.

This is for favour of your kind information and necessary action.

Yours faithfully

*04.03.16*  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**Memo No. HC.VII-100 (Pt.-IV)/2010/1106 - 1121/A dated 04.03.2016**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the letter No. HC.VII-100(Pt.-IV)/2010/690 – 714/A, dated 16.02.2016)
4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action (in reference to the letter No. HC.VII-100(Pt.-IV)/2010/690 – 714/A, dated 16.02.2016)
5. The Director in-charge, National Judicial Academy, Bhopal.
6. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***She is requested to inform the concerned officer of her State accordingly.***
9. Shri Mayang Lima, District and Sessions Judge, Mon, Nagaland
10. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh.
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.
16. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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24.03.16  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**